

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4150**  
**TO BE ANSWERED ON 22.03.2021**

**Exclusion of Madrassa from School Category**

†4150. SHRI VIJAY KUMAR:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that the Government of Maharashtra has excluded Muslim Minority Madrassas from school category;
- (b) if so, the reasons therefor and whether a State Government can take such decisions;
- (c) whether the Government proposes to chalk out a clear policy to ensure that all the subjects are taught in all the Madrassa across the country; and
- (d) if so, the time by when it is likely to be implemented and if not, the reasons therefor?

**ANSWER**

**MINISTER OF EDUCATION**  
**(SHRI RAMESH POKHRIYAL 'NISHANK')**

- (a) & (b): As informed by the State Government of Maharashtra, there are 150 Madarsas in the State covered under UDISE and the State's SARAL database. Hence, they are not excluded as schools.
- (c) & (d): The Ministry of Education has been implementing a Scheme for Providing Quality Education in Madrassa (SPQEM) since 2014-15. The scheme provides financial assistance to encourage traditional institutions like Madarsas and Maktabas to introduce modern education through subjects such as Science, Mathematics, Social Studies, Hindi and English in their

curriculum so that academic proficiency for classes I-XII is attainable for children studying in these institutions.

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